

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 11926 - JK (LD) of 2025

DATED:- 17 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 17.09.2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No. 11926 – JK (LD) of 2025 dated 17.09.2025.

S No.	Title of the Case	OIC
1	OA No 854/2020 titled Karnail Singh and others. vs UT of J&K.	Mr Aquil Naved, ACD, Rajouri.
2	WP(C) No.546/2025 titled Akshani Kochhar Vs UT of J&K & Ors.	Mr Aquil Naved, ACD, Rajouri.
3	WP(c) No. 702/2023 titled residents of Panchayat Manpur Nowshera vs UT of J&K	Shri Kumar Gokul, BDO Nowshera
4	WP(c) No 164/2022 titled Mohd Ishaq vs UT of J&K and others	Sh Mohd Razak, BDO Khawas
5	CCp (s) No 201/2025 in WP (c) No 223/2025 titled Kewal Krishan vs Rakesh Kumar	Sh Mohd Shaharyar Dar, BDO SOIT
6	CCP(s) No 41/2024 titled Prakesh Chand vs Dr Shahid Iqbal Chpwdhary SWP No. 1408/2020 titled Prakesh Chand vs State of J&K and others	Sh Mohd Razak, BDO Khawas
7	WP (c) No 2771/2019 titled Rukshar Hanief vs UT of J&K and others	Sh Mohtshim Hanief, BDO Plangarth

 